

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th SEPTEMBER, 2023, 10:30 A.M.

CP (IB) No. 46/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	CJ Infra Developers Pvt. Ltd.
Under Section	10 IBC

For Petitioner (s)

Mr. Saroj Kr. Sahoo, CS

For Respondent (s)

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ORDER

Learned authorised representative CS, Mr. Saroj Sahoo appears for the petitioner. Balance Sheet and list of Creditors is not properly uploaded in the e-portal. The Balance sheet is blurring and unable to read. In respect of list of creditors, there is a gap between the pages 83 and 84. Hence, petitioner is directed to upload documents in the e-portal in a proper manner with visibility and two weeks' time is granted. List the matter on 09.10.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)